

NATIONAL COMPANY LAW TRIBUNAL
VACATION BENCH
NEW DELHI

C.P NO. (IB)-153 (PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE VACATION BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.06.2017

NAME OF THE COMPANY: Tanushri Enterprises
Vs.
Dhirkglobal Industria (P) Ltd.

SECTION OF THE COMPANIES ACT: U/s. 7 of (IBC).

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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ORDER

Learned Counsel for the Petitioner is not available. The matter is
adjourned to 29th June, 2017.

Sd/-

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-

(DEEPA KRISHAN)
MEMBER(TECHNICAL)